

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH

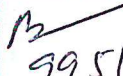
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PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.03.2021 AT 12.00 PM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 92/95/HDB/2020
NAME OF THE COMPANY	Torus India Ltd
NAME OF THE PETITIONER(S)	Stressed Assets Stabilization Fund
NAME OF THE RESPONDENT(S)	Tours India Ltd
UNDER SECTION	95 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
VSN Regm → Bhalendra Jain	Advocate	praveen@jurisprudence.com	 9951609064

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

List the matter on 01.04.2021.

Sd/-

MEMBER JUDICIAL